

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.4

IA No. 2352/23

And

CP (IB) No. 133/Chd/Pb/2023

Under Section 7 & 60(5), IBC 2016

In the matter of:-

Punjab National Bank

...Petitioner

Versus

Sturdy Industries Ltd.

...Respondent

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 13.12.2023.

Sd/-
Court Officer

November 2, 2023
Pdp